growth rates of industrial production from April, 2001 to October, 2001 is given below:

Month	Growth Rates (%)	
April	2.6	
May	1.7	
June	2.7	
July	2.6	
August	2.7	
September	1.6	
October	1.9	
April-October	2.2	

(c) There is a slowdown in the growth rate of industrial production during the current fiscal year. The growth rate achieved so far is below the annual target of 8.2% fixed by the Planning Commission for industrial sector during the Ninth Plan period. The Government has taken measures to boost industrial production. These measures are targeted to improve competitiveness of Indian industry in general and to boost aggregate demand, improve infrastructure, upgrade technology, improve sentiments in the stock market, and to encourage FDI flows.

## **Import of Coconut**

## 2924. PROF. A. LAKSHMISAGAR: SHRI H.K. JAVARE GOWDA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the annual report of coconut and its products stating the countries of import and the value (in foreign exchange);
- (b) whether Government have made any study of the imapet of imports on the farmers in the Southern States and the falling prices of the indigenous products as a consequence;
  - (c) if so, the details thereof; and

(d) the measures contemplated by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) Coconut is imported in the categories-Desiccated coconut as classified under Exim Code No. 08011100, fresh coconut under Exim Code No. 08011901, dried coconut under Exim Code No. 08011902. Copra under Exim Code No. 12030000, Crude coconut (copra) oil under Exim Code No. 15131100 and other coconut (copra) oil under Exim Code No. 15131900 of ITC (HS) classification of export and import items. The quantity and value of these imported items are given in the Statement (See below). The imports have been made mainly from the countries viz. Sri Lanka, Thailand, Ghana, Nepal, Indonesia, Singapore, United Arab Emirates, Malaysia and Philippines.

(b) to (d) Import of desiccated, fresh and dried coconut is free while that of copra and coconut (copra) oil is allowed under State Trading Regime to be operated by State Trade Corporation (STC) and Hindustan Vegetable Oil Corporation (HVOC). To provide adequate protection to the coconut farmers in the country, the import duty on coconut and copra has been increased from 35% to 70% in the budget for the year 2001-2002. Similarly, the import duty on coconut oil has also been increased. Whereas the increase in the case of coconut oil (crude) is from 45% to 75%, the import duty on refined coconut oil has been raised from 45% to 85%.

## **Statement** *Impori of Coconut and its products*

Oty.: Tons Value: Rupees Lakh

Item	1998-99		1999-2000		2000-01	
	Qty.	Value	Qty.	Value	Qty.	Value
Coconut Desiccated (08011100) Fresh Coconut (08011901)	_	_	1	0.33	19	6.58

Item	1993-99	1999-2000	2000-01			
Coconut Dried (08011902)		_	18	0.04	40	21.98
Copra (12030000)	_	_	_	_	_	_
Coconut (copra) Crude oil and fractions (15131100)	_	_	184	94.93	18	7.82
Coconut (Copra) refined Oil and fractions (15131900)	1373	432.78	3754	1252.00	8559	1675.10

## **Export of wheat**

- † 2925. PROF. M.M. AGARWAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
  - (a) whether Government have fixed any target for export of wheat;
  - (b) if so, the details thereof;
- (c) the names of the countries from which orders have been received for export of Indian wheat; and
- (d) the quantity of wheat exported abroad so far and the total foreign exchange earned by our country from the same?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): (a) and (b) Export of wheat is allowed freely subject to quantitative ceilings announced by Directorate General of Foreign Trade and issue of Registration-cum\*AUocation Certificates (RCACs) by Agricultural and Processed Food Products Exports Development Authority (APEDA). For the year 2001-2002, an export ceiling of 5 million tonnes of wheat has been announced.

(c) Data on export orders received for wheat from various countries is not maintained.

<sup>†</sup> Original notice of the question was received in Hindi.